## GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

#### LOK SABHA

### **UNSTARRED QUESTION NO. 2779**

ANSWERED ON 08<sup>TH</sup> AUGUST, 2024

#### **CHALLENGES BEFORE FPIS**

#### 2779. PROF. SOUGATA RAY:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state;

- (a) whether the Government has taken note of various issued faced by the country's food processing industry which include the need for more suitable infrastructure like inadequate cold storage facilities, transportation systems and processing facilities which hamper the efficient operation of the sector and resulting in post-harvest losses, shorter product shelf lives and higher transportation costs;
- (b) if so, the details thereof along with the measures taken/proposed to be taken by the Government to resolve the above said issues, sector-wise; and
- (c) the steps taken/proposed to be taken by the Government to ensure large investments in equipments, technology and Research & Development in the said sector?

#### **ANSWER**

# THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a) & (b) Yes, Sir. Ministry of Food Processing Industries (MoFPI) is implementing Central Sector Schemes of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally sponsored Prime Minister Formalization of Micro Food Processing Enterprises (PMFME) scheme for the overall development of food processing sector, including creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet, and to help in providing better returns to farmers, creation of employment opportunities, reducing wastage, increasing the processing level and enhancing the export of the processed foods. All these three schemes are demand driven and implemented across the country.

Under sub-schemes of PMKSY, MoFPI provides mostly credit linked financial assistance (capital subsidy) to entrepreneurs with total outlay of Rs.5520 crore for 15<sup>th</sup> Finance Commission Cycle. MoFPI has sanctioned 41 Mega Food Parks, 399 Cold Chain projects, 76 Agro-Processing Clusters, 588 Food Processing Units, 61 Backward & Forward Linkages Projects & 52 Operation Greens projects till 30<sup>th</sup> June 2024.

MoFPI also provides financial, technical and business support for setting up/upgradation of micro food processing enterprises under PMFME scheme. The scheme is operational for a period of five years from 2020-21 to 2024-25 with total outlay of Rs.10,000

crore. A total of 92,549 sanctions have been given to micro food processing enterprises till 30<sup>th</sup> June 2024.

PLISFPI is, inter alia, intended to support creation of global food manufacturing champions and support Indian brands of food products in international market. The scheme is being implemented over a six-year period from 2021-22 to 2026-27 with an outlay of Rs.10,900 crores. 172 food processing companies have been given sanctions for assistance under various categories of the scheme so far.

(c) Keeping in view the requirement of innovative product and process development in food processing sector, MoFPI extends financial supports to educational and research institutions including Council of Scientific & Industrial Research (CSIR) recognized Research and Development (R&D) units in private sector for related demand driven R&D projects through its R&D scheme under PMKSY. 72 research projects have been approved since 2017-18 till 30<sup>th</sup> June 2024 with an approved subsidy of Rs.26.12 crore.

In addition, National Institute of Food Technology, Entrepreneurship & Management (NIFTEM) Kundli and NIFTEM, Thanjavur, under the administrative control of MoFPI, are also engaged in R&D activities in the sector.

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